

IN THE HIGH COURT OF KERALA AT ERNAKULAM

Present:

THE HONOURABLE MR. JUSTICE A.M.BADAR

Monday, the 8th day of March 2021/17th Phalguna, 1942

WP(C) No.5861/2021(G)

PETITIONER

M/S.K.V.N. IMPEX P LTD., KVN ARCADE, MEENCHANDA,
CALICUT-673018, REPRESENTED BY ITS DIRECTOR, M.K.RAJESH.

RESPONDENTS

- 1.THE JOINT DIRECTOR, DIRECTORATE GENERAL OF GST INTELLIGENCE,
O/O ADDITIONAL DIRECTOR GENERAL, KOCHI ZONAL UNIT, CENTRAL EXCISE BHAVAN, KOCHI-682017.
- 2.THE JOINT COMMISSIONER OF CENTRAL TAX AND CENTRAL EXCISE, C.R.BUILDING, MANANCHIRA, CALICUT-673001.
- 3.CENTRAL BOARD OF INDIRECT TAXES, DEPARTMENT OF REVENUE, MINISTRY OF FINANCE, NEW DELHI-110001.
- 4.UNION OF INDIA, REPRESENTED BY REVENUE SECRETARY, NORTH BLOCK, NEW DELHI-110001.

Writ Petition (civil) praying inter alia that in the circumstances stated in the affidavit filed along with the WP(C) the High Court be pleased to stay further actions pursuant to Exhibit P3 Show Cause Notice till the disposal of the Writ Petition .

This petition coming on for admission upon perusing the petition and the affidavit filed in support of WP(C) and upon hearing the arguments of M/S K.P.ABDUL AZEES, SHRI.AKHIL SURESH, T.ARCHANA, Advocates for the petitioner and of STANDING COUNSEL for respondents 1 to 3(B/O), the court passed the following

ORDER

Heard learned counsel appearing for the petitioner. Learned Standing Counsel takes notice for respondents 1 to 3.

Post after six weeks. In the meanwhile, interim relief as prayed.

08-03-2021

Sd/-
A.M.BADAR,JUDGE

/true copy/

Sd/-
ASSISTANT REGISTRAR

EXHIBIT P3 - TRUE COPY OF SHOW CAUSE NOTICE OR NO.20/2018-19(GST)SCN NO.27/2020-21(GST) DATED 04.02.2021 ISSUED BY JOINT DIRECTOR, DIRECTORATE GENERAL OF GST INTELLIGENCE, KOCHI ZONAL UNIT, CENTRAL EXCISE BHAVAN, KALOOR P.O., KOCHI.